

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**HIGH COURT OF ANDHRA PRADESH - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2022 - NOTIFIED.**

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**ROC.NO.291/2022-B.SPL.**

**NOTIFICATION NO.458-B.SPL:**

**DATED:06.05.2022.**

**READ:**

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)
2. High Court's Notification No.368-B.Spl., dated 11.03.2022.

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Three (03) vacancies arose out of non availability and selection of suitable candidates in accelerated recruitment by transfer for the year, 2020 are also notified in addition to the thirteen (13) vacancies which are notified vide High Court's Notification dated 11.03.2022.

Total vacancies for the year 2022 are **sixteen (16)**

*Srinivas*  
06.05.22  
**REGISTRAR (VIGILANCE)**  
High Court Andhra Pradesh,  
Amaravati.